

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**


**Dated: 14<sup>th</sup> October, 2017**

**Subject: - Award of Contract**

No. HCM/E-43/2016Estt./Pt.-I/Vol.-IIA/ 71659 In response to the e-Tender No. HCM/E-43/2016Estt./Pt.-I/Vol.-IIA/ dated 10<sup>th</sup> August 2017 circulated vide this Registry for the procurement of (I) Duplex Laser Printer with Ethernet Port and (II) MFD Network Laser Printer for the Sub-ordinate Courts, MJA and DLSA in Manipur State Judiciary under Phase-II of eCourts project, 3 (three) numbers of bidders have participated in the online bidding.

After opening the financial bids submitted by three bidders namely Sanmati Traders, Imphal, Eastern Technology Group, Guwahati and Advantage, Guwahati, the financial analysis of the biddings showed Eastern Technology Group as the L1 bidder.

Accordingly after detailed scrutiny, the contract is awarded to the "Eastern Technology Group", Guwahati.

  
(YUMKHAM ROTHER)  
Central Project Coordinator  
E-Court Project: High Court